

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO.2, SITTING AT KALABURAGI BENCH
at 02:25PM
BEFORE

THE HON'BLE JUSTICE K.NATARAJAN

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
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(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU)

PRONOUNCEMENT OF JUDGMENT

1	RFA 1246/2019	(DEC/INJ,)	<i>PET: SRI. S V SOMASHEKAR RAJESWARA P N</i>	<i>RES: SRI. SIDDARAMAIAH AND OTHERS</i>
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C SHANKAR REDDY FOR
R1
ABHINAY Y T FOR R2
(NOC)
K SHIVAJI RAO FOR R3
H R SHRIDHARAMURTHY
FOR R5, R6, R8 & R9
TAJUDDIN FOR R13
D S GIRISH FOR
IMPLEADING AS PRO'SD
R20 TO R25
ON IA 1/2025
R4- M B SAMIULLA SD
R7- MUJEEBA SD
R10- NASREEN TAJ SD
R15- MANOHAR
RAMACHANDRA MAHALE
SD
V/O DTD 24/6/24
NOTICE TO R11, R12 &
R14 ARE H/S
R11- SHYAM SUNDAR
R12- MOHAMMED RAFFEQ
R14- MANOHAR
RAMACHANDRA MAHALE
K VIJAYA KUMAR AND
LOKESH K FOR P'SD
R16,
R17 & R18 ON IA 1/24
& ALSO FOR R2
P'SD R19- H M
PRAKASH SD

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